## MATTERS UNDER RULE 377

(i) ALLOTMENT OF SEAT TO THE LEADER OF THE OPPOSITION IN THE SWEARING IN CEREMONY OF THE PRESIDENT

## 12.47 hrs.

SHRI VAYALAR RAVI (Chirayinkil) : It is a very happy occasion....

MR. SPEAKER : You have merely to call attention.

SHRI VAYALAR RAVI : I am only drawing the attention of the House.

Lest I should be misunderstood, I should say that it was a very happy day for every one of us and we all attended the ceremony of the assumption of office by the President of India. Unfortunately, there was an incident. The Leader of the Opposition and the leader of our party, Shri Y. B. Chavan, was given a scat in the third row, and the leaders of other groups had no scats at all. The President of the Congress Party was sitting at the rear, while the President of the Janata Party, Shri Chandrasekhar, was in the forefront.

We are least bothered about the scating, but the attitude of the Government towards the Opposition is the main point, because, as you very well know, Government has always been swearing by democratic values.,

MR. SPEAKER : This is not a debate.

SHRI VAYALAR RAVI : We believe whatever the Prime Minister says and we believe that he means it and that he sincerely wants to respect the Opposition, but this was made by the Home Ministry officials.

THE PRIME MINISTER (SHRI MORARJI DESAI) : I would like to clarify that as soon as this was raised yesterday—I had not known anything about it before—I made enquiries, and I found that the arrangement was made by the Home Ministry, and not by Parliament Secretariat. The arrangements were made on the assumption that the leader of the Opposition has Cabinet rank. Therefore, he was put along with Cabinet Ministers, but not in the front. Personally, and as Government, we have said that we want to give full importance to the Opposition. It is, therefore, necessary that the Leader of the Opposition ought to be in the front line, and I have given those instructions. I am sorry for what has happened like this. This will not happen in future. (ii) REINSTALMENT & RETREFCHED FMPLOYFES 'VIR ARJUN'

भी भगत राम (फिल्लौर) : मध्यक्ष महोदय, दिसम्बर, 1976 में ''वीरम्रजन" बन्द कर दिया गया था ग्रीर उसमें काम करने वाले जो मुलाजिम थे वे निकाल दिए गए थे, लेकिन यही मखबार मब फिर पहली जलाई 1977 से शरु कर दिया गया है । लेकिन इसमें जो मुलाजिम निकाले गये से उनको पहले काम पर लगाना चाहिए था किन्तू ग्रफ्सोस की बात है कि उनको काम पर नहीं लगाया गया । ग्रब 60 मुलाजिम ऐसे है जिन्हें काम पर न लगाने के कारण इस महंगाई के जमाने में उनके परिवार भुखे मर रहे है । उन लोगों ने मैनेजमेंट के पास बडी अपीलें की है, ग्रथोरिटीज को भी मिले है, लेकिन ग्रभी तक उन को वापस नहीं लिया गया है। 1 जुलाई से उन्होंने वहां पर धरना शुरु किया हुग्रा है, वहां पर लगातार डिमांस्ट्रेशन्ज हो रहे है। यहां तक कि वीर-प्रताप के मुलाजमीन की जो युनियन है, उस ने डिक्लेग्नर कर दिया है कि किसी भी समय वीर-म्रर्ज़न के मुलाजमीन की हिमायत में हड़ताल की जा सकती है। इसी तरह से जो दूसरे ग्रखबारों के मलाजमीन है, जसे इण्डियन एक्सप्रैस या दूसरे ग्रखबारात, वे भी लगातार उन की हिमायत के लिए डिमांस्ट्रेशन में पार्टिसिपेट कर रहे है । दिल्ली स्टेट न्युजपेपसं एम्पलाइज फैड्रेशन ने भी इन की हिमायत दी हुई है।

म्र यक्ष महोदय, इस संघर्ष को चलते हुए 26 दिन हो गए है, ग्रभी तक सरकार की तरफ से इस में कोई दखलग्रन्दाजी नहीं की गई है। ग्रगर इस स्टेज पर दखलग्रन्दाजी नहीं की जायगी तो इस का मतलब है किं यह स्ट्रगल बहुत ग्रागे बढ़ सकती है, तमान न्यूज-पेपर इण्डस्ट्री इस में शामिल हो सकती है, तब हमारी सरकार के लिए इस को सम्भालना भुष्किल हो जायगा । एक तरफ हमारे प्रधान मंत्री जी इसी लोक समा में यह कहते है कि जो सरकारी मुलाजमीन